

IN THE HIGH COURT OF KERALA AT ERNAKULAM

NOTICE

HCK-16/2024/RJ

The Honourable the Acting Chief Justice as per order dated 29.08.2024 constituted a special Division Bench consisting of Honourable Dr. Justice A. K. Jayasankaran Nambiar and Honourable Mrs. Justice C. S. Sudha for hearing a Public Interest Litigation (PIL) (WP(C) No. 29846/2024) in connection with Justice Hema Committee Report and matters connected therewith, if any.

(By Order)

Sd/-

Registrar (Judicial)

05.09.2024.

